AYUSH AROGYA KENDRAS UNDER CGHS

2782. DR. SANGHMITRA MAURYA:
DR. CHANDRA SEN JADON:
SHRI SANJAY JADHAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Whether the Government has put in place an effective mechanism to allow local purchase of medicines and to authorize local chemists and to facilitate medical reimbursement through AYUSH Arogya Kendras under CGHS in the country;
(b) If so, the details thereof and if not, the reasons therefor;
(c) The total number of CGHS beneficiaries/patients availing the facilities under such arrangement;
(d) The total amount spent particularly on Siddha units during the last three years, unit-wise and dispensary-wise; and
(e) Whether the Government proposes to open new AYUSH health centers in the country and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (e) : AYUSH formulations/medicines are issued to beneficiaries at CGHS AYUSH Units. In Delhi & NCR, one Authorized Local Chemist (ALC) for Ayurveda and Unani systems of Medicines and two ALCs for Homoeopathy System are engaged to supply the medicines, which are not available at AYUSH Units. Beneficiaries have a choice to avail facilities of integrative medication. Outside Delhi, beneficiaries are permitted to buy unavailable medicines from open market and claim reimbursement thereof.
Budget allocation under CGHS is integrated for all systems of medicines i.e. Allopathy as well as AYUSH stream. The Expenditure incurred on Medicines under CGHS in the last three years is as under:

<table>
<thead>
<tr>
<th></th>
<th>2019-20</th>
<th>2020-21</th>
<th>2021-22</th>
</tr>
</thead>
<tbody>
<tr>
<td>Rs. 1999 Crore</td>
<td>Rs. 1873 Crore</td>
<td>Rs. 1976 Crore</td>
<td></td>
</tr>
</tbody>
</table>

Department of Expenditure, Ministry of Finance has approved opening of 27 Homoeopathic and 26 Ayurvedic Units, out of which 12 Homoeopathic Units and 06 Ayurvedic Units are functional.